

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 18.09.2019 (WEDNESDAY)

COURT - II

02:00 PM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Review Application No. 21 of 2019 in Comp. App. (AT) No. 239 of 2018	National Textile Corporation. Vs. Lakshmirattan Cotton Mills Company Ltd.	Mayuri Raghuvanshi	

For Hearing (Part Heard)

2.	Comp. App. (AT) No. 238 of 2018	Ankit Mittal Vs. Ankita Pratisthan Ltd. & Ors.	Anna Malhotra	Raktim Gogoi
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